

**PROCEEDINGS OF THE I ADDL.METROPOLITAN SESSIONS JUDGE;  
HYDERABAD**

**PRESENT: Sri. B.Suresh,**  
I Addl.Metropolitan Sessions Judge,  
Hyderabad



**SUBJECT: Dying Declarations – Recording of Dying Declarations for the period from 16-10-2021 to 15-01-2022 – Orders - Issued – Regarding.**

**R E F: 1) Hon'ble High Court's R.O.C. No.1940//1995-B2, dt.7.10.1995.**

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**DIS.No. 2378/ I AMSJ/HYD/2021**

**Dt. - 10-2021.**

The I Addl.Metropolitan Sessions Judge, Hyderabad hereby makes the following orders in respect of the arrangements for recording Dying Declarations in **Osmania General Hospital and other Hospitals at Hyderabad and Gandhi Hospital and other Hospitals at Secunderabad** w.e.f. **16-10-2021.**

During the period specified in Col.No.2 the Additional Chief Metropolitan Magistrates and Metropolitan Magistrates specified in Col.No.3 are hereby nominated for recording Dying Declarations in Osmania General Hospital and other Hospitals at Hyderabad irrespective of the Zones of Hyderabad and Secunderabad and all the police stations of Raᅅga Reddy District and the Addl. Chief Metropolitan Magistrates and the Metropolitan Magistrates specified in Col.No.4 shall be incharge in case of the absence of the Addl.Chief Metropolitan Magistrates and the Metropolitan Magistrates indicated in Col.No.3 of the table given below:

The Addl.Chief Metropolitan Magistrates and Metropolitan Magistrates mentioned in Col.No.5 are hereby nominated for recording Dying Declarations in Gandhi Hospital and other Hospitals at Secunderabad irrespective of the Zones of Hyderabad and Secunderabad and all the police stations of Ranga Reddy District during the period specified in Col. No.2 and the Addl.Chief Metropolitan Magistrates and the Metropolitan Magistrates indicated in Col.No.6 shall be incharge in case of the absence of the Addl.Chief Metropolitan Magistrates and the Metropolitan Magistrates indicated in Col.No.5 of the table given below:

Sl. No.	PERIOD	OSMANIA GENERAL HOSPITAL AND OTHER HOSPITALS AT HYDERABAD		GANDHI HOSPITAL AND OTHER HOSPITALS AT SECUNDERABAD	
		OFFICER NOMINATED	INCHARGE OFFICER DURING ABSENCE	OFFICER NOMINATED	INCHARGE OFFICER DURING ABSENCE
(1)	(2)	(3)	(4)	(5)	(6)
1.	16-10-2021 to 31-10-21	XVI ACMM, Hyd.	XVIIACMM	II ACMM, Hyd	<u>(16.10.2021 &amp; 17.10.2021)</u> <u>XXI ACMM &amp; from 18.10.2021</u> <u>III ACMM</u>
2.	01-11-2021 to 15-11-2021	IV MM, Hyd.	Spl.J.F.C.M for Excise Cases, Hyd.	III ACMM, Hyd.	II ACMM, Hyd.
3.	16-11-2021 to 30-11-2021 Spl.J.F. C.M for Excise	Spl.J.F.C.M for Excise Cases, Hyd	IV MM, Hyd	XIV ACMM, Hyd.	VII ACMM, Hyd.

*En 6996/21  
20/10/21*

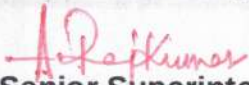


	<b>Cases, Hyd.</b>				
4.	<b>01-12-2021 to15-12-2021</b>	<b>XIII ACMM, Hyd.</b>	V ACMM, Hyd	<b>XVII ACMM, Hyd</b>	XVI ACMM, Hyd
5.	<b>16-12-2021 to31-12-2021</b>	<b>V ACMM Hyd</b>	XIII ACMM., Hyd	<b>XI ACMM, Hyd.</b>	XXII ACMM, Hyd.
6.	<b>01-01-2022 to15-01-2022</b>	<b>VII ACMM, Hyd.</b>	XIV ACMM, Hyd.	<b>XXII ACMM, Hyd.</b>	XI ACMM, Hyd.

All the Addl.Chief Metropolitan Magistrates and Metropolitan Magistrates are required to inform this office their residential addresses and telephone numbers. They are hereby directed not to apply for any kind of leave during the period in which they are nominated to record the Dying Declarations and in case of unavoidable circumstances only, they may apply for leave duly explaining the circumstances in detail in writing atleast (3) days in advance by obtaining the consent of the other presiding officer who is willing to attend the duty of recording Dying Declarations and shall not leave the Head Quarters before the leave is granted. These Orders shall come into force with effect from 16-10-2021. The receipt of above proceedings shall be acknowledged.

Sd/-  
**I ADDL.METROPOLITAN SESSIONS JUDGE  
HYDERABAD**

//True copy//

  
**Senior Superintendent  
I AMSJcourt, Hyd.,**

**To:**

- 1) The Chief Metropolitan Magistrates, Hyderabad.
- 2) The Addl.Chief Metropolitan Magistrates, Hyderabad/Secunderabad.
- 3) The Metropolitan Magistrates, Hyderabad/Secunderabad.
- 4) The Dy,Commissioner of police, East, West, South, North and Central Zones
- 5) The President, Bar Association, Hyderabad/Sec'bad
- 6) The Superintendent, Osmania General Hospital, Hyderabad.
- 7) The Superintendent,Gandhi Hospital, Secunderabad

**COPY TO:**

- 1) The Metropolitan Sessions Judge, Hyderabad
- 2) The Prl.District and Sessions Judge, Ranga Reddy District, at L.B.Nagar.
- 3) The Metropolitan Sessions Judge-cum-I Addl.Metropolitan Sessions Judge,  
Ranga Reddy District, at L.B.Nagar.